IN THE HIGH COURT OF KARNATAKA AT BENGALURU DATED THIS THE $11^{\text{TH}}\,$ DAY OF JANUARY, 2024 PRESENT

THE HON'BLE MR. JUSTICE P.S. DINESH KUMAR

AND

THE HON'BLE MR. JUSTICE T.G. SHIVASHANKARE GOWDA

WRIT PETITION NO. 24665 OF 2023 (EDN-RES)

BETWEEN:

- 1. NAMITA .D.M
 D/O DENYA NAIK
 AGED ABOUT 20 YEARS
 R/O GRMC HOSTEL
 G R MEDICAL COLLEGE HOSPITAL
 AND RESEARCH CENTRE
 NEERUMARGA, MANGALORE-575 029.
- 2. MINCHEKAR MANASI BHAGWAN D/O BHAGWAN SANTU MINCHEKAR AGED ABOUT 20 YEARS PERMANENT ADDRESS: SHASTRI NAGAR ISLAMPUR MAHARASHTRA-415 409.
- 3. HRUDAYA P. DESHMUKH
 D/O PRASHANT DESHMUKH
 AGED ABOUT 22 YEARS
 R/O GRMC HOSTEL
 G R MEDICAL COLLEGE HOSPITAL
 AND RESEARCH CENTRE
 NEERUMARGA
 MANGALORE-575 029.
- 4. RIYA SURESH PAWAR D/O SURESH PAWAR

AGED ABOUT 19 YEARS G R MEDICAL COLLEGE HOSPITAL AND RESEARCH CENTRE NEERUMARGA MANGALORE-575 029.

- 5. SHREYA DHANAJI PATIL
 D/O DHANAJI SHIVAJI PATIL
 AGED ABOUT 20 YEARS
 CURRENT ADDRESS: CHIKURDE
 TALUKA: WALWA, DIST: SANGLI
 MAHARASHTRA STATE-415 412.
- 6. SAKSHI PUJAR
 D/O SUNIL PUJAR
 AGED ABOUT 20 YEARS
 R/O FLAT NO. 303
 PRESHAK PRESIDENCY
 VASANT VIHAR
 SOLAPUR, MAHARASHTRA-415 412.
- 7. MAJAHAR KHAJASO SHAIKH
 S/O KHAJASO ALLABAKSH SHAIKH
 AGED ABOUT 20 YEARS
 R/O: JAID MAJAHAR MANZIL
 PLOT NO.83 SATYASANAGAR
 MALI COLONY, WARANALI
 VISHRAMBAG, SANGLI
 MAHARASHTRA-416 416.
- 8. SANGEETHA .I.R
 D/O RANGASWAMY .M
 AGED ABOUT 20 YEARS
 R/O: IYYANDAHALLI
 DODDAMUDIGERE (P)
 THIPPASANDRA (H)
 MAGADI (T), RAMANAGARA (D)-562 159.
- 9. SHILPA VEERANAGOUDA KENCHANAGOUDAR D/O VEERANAGOUDA .B.K AGED ABOUT 22 YEARS R/O V.B. KENCHANAGOUDAR SHAHPUR PET

NEAR SOUSHIMATH BUILDING GADAG-582 102.

...PETITIONERS

(BY SHRI. PRABHULING K. NAVADGI, SENIOR ADVOCATE FOR SHRI. R. VIJAYA KUMAR, ADVOCATE)

AND:

- 1. THE UNION OF INDIA
 MINISTRY OF HEALTH & FAMILY WELFARE
 NIRMAN BHAVAN, MAULANA AZAD ROAD
 NEW DELHI-110 011.
 BY ITS SECRETARY.
- 2. NATIONAL MEDICAL COMMISSION
 (ERSTWHILE MEDICAL COUNCIL OF INDIA)
 POCKET 14, SECTOR 8, DWARKA
 NEW DELHI-110 007.
 REPRESENTED BY ITS SECRETARY.
- 3. MEDICAL ASSESSMENT & RATING BOARD (MARB)
 UNDER GRADUATE SECTION
 NATIONAL MEDICAL COMMISSION
 POCKET -14, SECTOR 8, DWARKA
 PHASE-I, NEW DELHI-110 077.
- 4. STATE OF KARNATAKA
 DEPARTMENT OF HEALTH & FAMILY WELFARE
 105, 1ST FLOOR, SECRETARIAT BUILDING
 VIKASA SOUDHA, SESHADRI ROAD
 BENGALURU-560 001.
 REPRESENTED BY ITS SECRETARY.
- 5. THE DIRECTORATE OF MEDICAL EDUCATION REPRESENTED BY ITS DIRECTOR I FLOOR, FORT, K R ROAD BENGALURU-560 002.
- 6. KARNATAKA EXAMINATIONS AUTHORITY SAMPIGE ROAD, 18TH CROSS, MALLESHWARA BANGALORE-560 012.
 REPRESENTED BY ITS EXECUTIVE DIRECTOR.

- 7. RAJIV GANDHI UNIVERSITY
 OF HEALTH SCIENCES
 4TH T BLOCK, JAYANAGAR
 BANGALORE-560 041.
 REPRESENTED BY ITS REGISTRAR.
- 8. G R MEDICAL COLLEGE HOSPITAL & RESEARCH CENTRE PADU, VIA PADUMALE NEERUMARGA MANGALORE-575 029.
 REPRESENTED BY ITS PRINCIPAL
- 9. G R EDUCATION TRUST
 NEERMARGA, MANGALORE
 REPRESENTED BY ITS AUTHORISED OFFICER
 NEER MARGA
 MANGALORE-575 029.RESPONDENTS

(BY SHRI. S. RAJASHEKAR, CGC FOR R1; SHRI. N. KHETTY, ADVOCATE FOR R2 AND R3; SHRI. SUDEV HEGDE, AGA FOR R4 AND R5; SHRI. N.K. RAMESH, ADVOCATE FOR R6; SMT. FARAH FATHIMA, ADVOCATE FOR R7; SHRI. D.R. RAVI SHANKAR, SENIOR ADVOCATE FOR SHRI. S.A. SUDHINDRA, ADVOCATE FOR R8 AND R9)

THIS WRIT PETITION IS FILED UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA PRAYING TO HOLD AND DECLARE THAT THE PETITIONERS ADMISSION INTO THE RESPONDENT NO. 8 – COLLEGE IS BY A FRAUD PERPETRATED BY THE COLLEGE AND TO HOLD AND DECLARE THAT THE PETITIONERS ARE ENTITLED TO BEING TRANSFERRED BY THE STATE GOVERNMENT/DME WITH THE APPROVAL OF THE $2^{\rm ND}$ RESPONDENT – NMC FROM THE $8^{\rm TH}$ RESPONDENT COLLEGE TO OTHER COLLEGES IN THE STATE AND ETC.

THIS WRIT PETITION, HAVING BEEN HEARD AND RESERVED FOR ORDERS ON 08.11.2023, COMING ON FOR PRONOUNCEMENT OF ORDERS THIS DAY, **P.S. DINESH KUMAR, J.**, PRONOUNCED THE FOLLOWING:-

ORDER

This writ petition has been filed by students admitted to the I year MBBS Course in the academic year 2021-22 with a prayer *inter alia* to transfer them to any other Medical College in Karnataka, to continue their studies for the academic year 2022-23 and subsequent years, because, NMC¹ has disapproved the renewal of GR Medical College for the academic year 2022-23.

2. Heard Shri. Parbulinga Navadgi, learned Senior Advocate for the petitioners, Shri. Rajashekhar, learned CGC for respondent No.1, Shri. N. Khetty, Standing Counsel for NMC² and Medical Assessment and Rating Board, Shri. Sudev Hegde, learned AGA for the State, Shri. N.K. Ramesh, learned Advocate for the KEA³, Smt. Farah Fathima, learned Advocate for RGHUS⁴; and Shri. D.R. Ravishankar, learned Senior Advocate for G.R. Medical College.

¹ National Medical Commission

² National Medical Commission

³ Karnataka Examination Authority

⁴ Rajiv Gandhi University of Health Science

3. We have simultaneously considered two writ petitions⁵ filed by G R Medical College Hospital and Research Centre, Mangaluru. While considering the said writ petitions, we have framed the following question:

Whether the order transferring the students to different colleges calls for any interference?

and answered the same in the negative, thereby, upholding the State Government's move to transfer the students to different Colleges.

4. Hence, for reasons recorded in the common order in W.P. Nos. 17254/2023 & 22397/2023 this writ petition must succeed. Hence, the following:

⁵ W.P. Nos. 17254/2023 & 22397/2023

<u>ORDER</u>

- *i.* Writ petition is **allowed**.
- *ii.* State Government shall transfer the petitioners to any other recognized College and approve their permanent transfer to the respective Colleges.

No costs.

Sd/-JUDGE

Sd/-JUDGE